

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
UNSTARRED QUESTION NO. 2735
TO BE ANSWERED ON 1st DECEMBER 2016**

Guidelines for E-Auction of Mines

**2735. SHRI RATNA DE (NAG):
SHRI MANOJ TIWARI:
SHRI V. PANNEERSELVAM:**

Will the Minister of **MINES** be pleased to state:

- (a) the details of guidelines framed for e-auction of mines in the country;
- (b) whether the Government has proposed any changes therein for its better implementation;
- (c) if so, the details and the current status thereof; and
- (d) the concrete benefits likely to accrue therefrom along with time schedule fixed for implementation of the same?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL,
NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a): The Central Government has made Model Tender Document for auction by competitive bidding of mineral blocks in the country. This Model Tender Document has been circulated to all the State Governments. Since this document is provided as a specimen, it is not mandatory in nature, the State Governments can adopt it with necessary changes/modifications as they may deem fit.

(b): No Madam.

(c) to (d): Does not arise in view of the reply given to part (b) above.
